

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 201  
IB-13/ND/2020**

**IN THE MATTER OF:  
Mr. Preet Singh**

**...PETITIONER**

**Vs.**

**Ultimate Infovision Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 7 of IBC**

**Order delivered on 13.01.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. AlokTripathi, Advocate  
For the Respondent/ Corporate-debtor :**

**ORDER**

The affidavit in terms of dated 02.01.2020 filed by the counsel for the financial creditor is taken on record and the direction is complied with. Serve notice on the corporate debtor within 10 days. Post the matter to 29.01.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**